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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.09.2025

NOTICE

Please take notice that the following matter listed in the Court - IV on 22.09.2025 will not be taken up. The next date of hearing in the matter is **24.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Regional Director, ESI Corporation	Vaibhav Manu	Atul Sharma
	(Ins) No. 301 of	Vs.	Srivastava	Ssahel Sood
	2024 & I.A. No.	Manish Kumar Bhagat		Shruti Shivkumar
	1013, 4529 of	Liquidator, Gupta Dyeing & Printing		
	2024	Mills Pvt Ltd.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar